

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-07-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : **Madurai Krishna Network Pvt Ltd**

**PETITION NUMBER** : **CP(IB)/290(CHE)2021**

**APPLICATION NUMBER** : **a) IVN.P(IBC)/9/2024 in IA(IBC)/2142/2023  
b) IVN.P(IBC)/7/2024 in IA(IBC)/2142/2023  
c) IA(IBC)/2024(CHE)2023**

**ORDER**

**a. IVN.P(IBC)/9/2024 in IA(IBC)/2142/2023 IN CP(IB)/290(CHE)2021**

Sri T.V.Suresh Kumar Ld. Counsel for the Applicant/Operational Creditors.

This application has been filed seeking intervention in IA/2142/2023 filed for approval of the Resolution Plan.

Common counter filed by the RP. Copy be served on the Counsel for the Applicant. Rejoinder, if any, be filed within **one week**.

**b. IVN.P(IBC)/7/2024 in IA(IBC)/2142/2023 IN CP(IB)/290(CHE)2021**

Ms.Nivedha, Ld. Counsel for the Applicant.

This application has been filed seeking intervention in IA/2142/2023 filed for approval of the Resolution Plan.

RP seeks and is granted **two weeks** time to file reply and serve copy.

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Rejoinder, if any, be filed within **one week** thereafter.

**c. IA(IBC)/2024(CHE)2023 IN CP(IB)/290(CHE)2021**

Ms.Nivedha, Ld. Counsel for the Applicant/ Unsuccessful Resolution Applicant..

Pleadings are complete.

List all the three applications for hearing on **19.08.2024**, date already fixed in other applications.

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**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

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**-SD-**

**SANJIV JAIN  
MEMBER (JUDICIAL)**